

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**A NO. 135 OF 2019 &**  
**IA NOS. 464 & 465 OF 2019**

**Dated: 15<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Nidar Utilities Panvel Limited Liability Partnership** .....Appellant(s)  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.** .....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ekta Bhasin  
Mr. Anurag Tripathi  
Ms. Amohe Cama

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Pankaj Kr. Mishra for R-9

**ORDER**

**(IA NO. 465 OF 2019)**

***(Application for exemption from filing certified  
copy of impugned order)***

The learned senior counsel, Mr. M.G. Ramachandran appearing for the Appellant submitted that, the instant application has been filed by the Appellant, praying for exemption from filing certified copy of the impugned order. The reasoning stated in the application may kindly be accepted and prayer sought in the application may kindly be granted in the interest of justice and equity.

Submission of the learned senior counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the statement made in the application and the reasons stated therein, IA No. 465 of 2019 is allowed as sufficient cause has been made out. At present, production of certified copy of the impugned order is exempted. The application is disposed of.

The learned counsel appearing for the Appellant is directed to file certified copy of the Impugned Order within a period of eight weeks, i.e. on or before 12.06.2019.

**A NO. 135 OF 2019 & IA NO. 464 OF 2019**

**Admit.**

One week's time is granted at the request of learned counsel appearing for the Respondent Nos. 1 and 9 to file reply to IA No. 464 of 2019 i.e. on or before 22.04.2019 after duly serving copy to the other side.

List the matter on **23.04.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/bn

**(Justice N.K. Patil)**  
**Judicial Member**